

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3400

ANSWERED ON:23.12.2008

FACILITIES TO FAMILIES OF ASHOK CHAKRA AWARDEES OF PARLIAMENT ATTACK

Mane Smt. Nivedita

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has provided all the entitled facilities to the families and next to kin of those awarded with Ashok Chakra in the case of terrorists attack on Parliament House;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) the details of facilities provided/ proposed to be provided to the families of such awardees;
- (d) whether there has been any delay in providing the said facilities;
- (e) if so, the reasons therefor; and
- (f) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD)

(a) to (f): The Ashoka Chakra series of Gallantry awards are administered by the Ministry of Defence. While a monthly monetary allowance which is admissible to the Ashoka Chakra awardees has been sanctioned to the next of kin of the Ashoka Chakra awardees of the terrorists attack on Parliament House, further information on the other facilities is being collected from the concerned Ministries and will be laid on the Table of the House.